

JOSHI): (a) According to information received from Government of Karnataka, all the 40336 Government and 3382 aided primary schools in Karnataka have been covered under the Mid-day Meal Scheme during 1998-99.

(b) Does not arise.

उच्च शिक्षा पर कर

375. श्री सूर्यभान पाटील बहादुरे: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) दिनांक 10 जून, 1997 के "नवभारत टाइम्स" में "उच्च शिक्षा पर कर" शीर्षक से प्रकाशित समाचार पर सरकार की क्या प्रतिक्रिया है;

(ख) क्या सरकार ने इस संबंध में कोई कार्यवाही की है;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(घ) यदि नहीं, तो उसके क्या कारण हैं?

मानव संसाधन विकास मंत्री (श. मुरली मनोहर जोशी): (क) और (ख) अभी तक सरकार ने ऐसा कोई निर्णय नहीं लिया है।

(ग) और (घ) प्रश्न नहीं उठते।

Grant given to Netaji Research Bureau

376. SHRI DEBABRATA BISWAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that in 1996, the Central Government have given a grant of Rs. 6,25,00,000 (Rupees six crores and twenty five lakhs) to the Netaji Research Bureau, Calcutta;

(b) if so, the specific purpose for sanctioning this grant; and

(c) whether the Bureau has prepared and submitted any blue-print of the work prepared with this money and if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The Government of India had in 1996 received a Plan together with cost estimates and Architects drawings of the proposed preservation, alterations, additions & new construction of Netaji Bhawan Complex from the Netaji Research Bureau, Calcutta. However, the Government of India had

sanctioned an amount of Rs. 3,00,00,000/- (Rupees three crore) only during 1996-97 towards corpus fund of the Netaji Research Bureau, Calcutta. In the Order sanctioning the amount, it was made clear that Netaji Research Bureau would utilize the interest accruing from the corpus fund solely towards the maintenance expenditure of the Bureau. The Order does not in any way permit the utilization of the corpus fund by the Bureau.

UGC schemes for coaching classes

377. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Nagpur University in Maharashtra is implementing the UGC schemes for coaching classes for Civil Services and other examinations held by UPSC and State PSCs for SC, ST and minorities;

(b) if so, the details thereof;

(c) how may SC, ST and minority candidates after getting coaching from the said University were successful in different competitive examinations during the last three years with year-wise details;

(d) whether UGC scheme has succeeded in the University; and

(e) if not, the remedial steps proposed therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) The information is being collected and will be laid on the Table of the House.

Strike by Delhi University Teachers

378. DR. D. VENKATESHWAR RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the teachers of Delhi University have been on strike even during examination days;

(b) if so, the action proposed against ignoring duties towards the students and to the nation; and

(c) in what manner the situation is proposed to be tackled?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The Delhi University Teachers' Association (DUTA), some time back, had given a call for boycott of the examinations of the University of Delhi to press their demand regarding revision of pay scales of university and college teachers. The Government announced certain pay-structure against which DUTA and other teachers' associations have filed their representations. The DUTA, in the meantime, has suspended their examination and other duties boycott. The Government is now reconsidering the announced pay-structure in the light of certain directions given by the Delhi High Court.

Balika Samridhhi Yojana

379. SHRIMATI JAYAPRADA NAHATA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Balika Samridhhi Yojana has been finalised and if so, its main features;

(b) whether the amount of Rs. 500/- per female child will be paid to parents and if so, whether this is to be paid in cash or kind and if the latter, in what kind; and

(c) whether the amount will be deposited in a bank in the name of the girl child and paid to her with interest on her coming up of age?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) As presently approved, under the scheme of Balika Samridhhi Yojana, an amount of Rs. 500/- is paid, in cash or in kind, to the mothers of girl children born on or after 15.8.97, in families below the poverty line. The decision regarding mode of payment has been left to the States/Union Territories.

(c) No, Sir.

बू जो सी द्वारा महाविद्यालयों का पंजीकरण

380. श्री सिध्दचरण सिंह: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) यूनिवर्सिटी ग्रांट्स कमीशन (यू.जी.सी.), बहादुरसाह जफर मार्ग, नई दिल्ली को चालू वर्ष के दौरान जोपाल, मध्य प्रदेश के महाविद्यालयों के प्राचार्यों से

पंजीकरण हेतु कितने आवेदन प्राप्त हुए हैं;

(ख) तत्संबंधी ब्यौरा क्या है; और

(ग) इनमें से कितने महाविद्यालयों को पंजीकृत कर दिया गया है तथा शेष को कब तक पंजीकृत किए जाने की संभावना है?

मानव संसाधन विकास मंत्री (डॉ. मुरली मनोहर जोशी): (क) से (ग) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Ban on Private Tuition by College and University Teachers

381. DR. Y. LAKSHMI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of States where there is a ban on private tuition by college and university teachers;

(b) the date since when such a ban is in force in these States, alongwith the details of the provisions made to exempt from such a ban;

(c) the State-wise number of teachers who have been found guilty of violating such a ban alongwith the details of the action taken against them; and

(d) the details of the provisions made to enforce such a ban strictly?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (d) The information is being collected and will be laid on the Table of the House.

SC/ST girls not attending schools in Gujarat

382. SHRI AHMED PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have conducted any survey to find out the exact number of girls who cannot attend formal schools particularly those belonging to SCs/STs and other disadvantaged groups in the State of Gujarat;

(b) if so, the details thereof, district-wise; and